

United Nations Nations Unies

HEADQUARTERS • SIEGE NEW YORK, NY 10017

TEL.: 1 (212) 963.1234 • FAX: 1 (212) 963.4879

REFERENCE: SCA/14/12 (08)

**[GENERIC VERSION – INDIVIDUAL
COPIES WILL BE FORWARDED TO
PERMANENT MISSIONS TO THE
UNITED NATIONS IN NEW YORK]**

The Chairman of the Security Council Committee established pursuant to resolution 1988 (2011) presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On 27 June 2012, the Committee approved the addition of the entry specified below to the Committee's List (the 1988 Sanctions List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1988 (2011):

A. Individuals associated with the Taliban:

T.I.G.161.12. Name: 1: BAKHT 2: GUL 3: na 4: na

Name (original script): بخت گل

Title: na **Designation:** na **DOB:** 1980 **POB:** Aki Village, Zadran District, Paktiya Province, Afghanistan **Good quality a.k.a.:** a) Bakhta Gui b) Bakht Gul Bahar c) Shuqib **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** Miram Shah, North Waziristan, Federally Administered Tribal Areas, Pakistan **Listed on:** 27 Jun. 2012 **Other information:** Communications assistant to Badruddin Haqqani (T.I.H.151.11). Also coordinates movement of Haqqani insurgents, foreign fighters and weapons in the Afghanistan/Pakistan border area. Belongs to Zadran tribe.

In accordance with paragraph 13 of resolution 1988 (2011), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL: <http://www.un.org/sc/committees/1988/NSTI16112E.shtml>. A copy of this narrative summary of reasons for listing is attached to this note verbale.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. To obtain a



fully updated version of the list of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: <http://www.un.org/sc/committees/1988/list.shtml>. The 1988 List is available in HTML, PDF and XML format.

This is the eighth update of the List in 2012.

27 June 2012